GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:988 ANSWERED ON:05.08.2011 NON-DECLARATION OF DUTIABLE GOODS Meena Shri Raghuvir Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether a number of persons have been apprehended for non-declaration of dutiable goods at various airport/seaports; and
- (b) if so, the details thereof and amount of undeclared goods recovered from them and duty/penalty imposed on each of them during the last two years and current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) & (b): The information is being collected and the same will be laid down on the table of the House.